

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO.2697

TO BE ANSWERED ON WEDNESDAY, THE 3rd JANUARY, 2018

Education under State List

2697. DR. ANBUMANI RAMADOSS:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is planning to amend the Constitution to transfer the subjects relating to “Education” to State List from Concurrent List in the Seventh Schedule; and
- (a) if so, the details thereof and the reasons therefor?

A N S W E R

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P. CHAUDHARY)**

(a): No, Madam.

(b): Does not arise.